

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 873 of 2020

IN THE MATTER OF:

Kamini Metalliks Pvt. Ltd.

...Appellant

Versus

**Indian Renewable Energy Development Agency Ltd.
(IREDA) & Anr.**

...Respondents

Present:

For Appellant: Mr. S. Niranjan Reddy, Sr. Advocate with Mr. Shabbeer Ahmed and Mr. Anirudh Reddy, Advocates.

For Respondents: Mr. Ankur Khandelwal and Mr. Himanshu Handa, Advocates for R-2.

O R D E R

(Through Virtual Mode)

08.10.2020: Since learned counsel for the Appellant is unable to login, list the matter 'for admission (fresh case)' on **15th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

am/gc